

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.10.2025

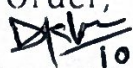
ORDER NO. 185 of 2025

Hon'ble President is pleased to partially modify the roster order no. 158 of 2025
(Revised) for CESTAT, Mumbai from 13.10.2025 to 17.10.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.10.2025 to 17.10.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and	Customs, Excise and Service Tax Division Bench matters
	Mr. M. M. Parthiban, Hon'ble Member (Technical)	
	Dr. S. K. Pati, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. C. J. Mathew, Hon'ble Member (Technical)	Single Member Bench matters

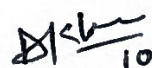
Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

10.10.25
(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner, Mumbai /Notice Board/Website/Guard File/Office Copy.


10.10.25
Assistant Registrar